BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 30-7-1992)

The Business Advisory Committee held a sitting on Thursday, the 30th July, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each :--

(1) Discuss	sion a	and	Voting	on	Supplementary	Demands	tor	Grants	Ĩ.
(Railw	ays) f	for	1992-93.						
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- (2) Discussion and Voting on Demands for Excess Grants (Railways) for 1988-89.
- (3) The Rehabilitation Council of India, Bill, 1992, as passed by Rajya 2 hours Sabha.

(Consideration and passing)

- (4) The Coal Mines (Nationalisation) Amendment Bill, 1992, as 2 hours passed by Rajya Sabha.
- (Consideration and passing)
- (5) The Public Premises (Eviction of Unauthorised Occupants) 1 hour Amendment Bill, 1992, as passed by Rajya Sabha.

(Consideration and passing)

3. The Committee further recommend that apart from the items mentioned in para 2 above, the following items may also be disposed of before the 12th August, 1992 :--

- (1) The Capital Issues (Control) Repeal Bill, 1992. (Replacing the Ordinance) (Consideration and passing)
- (2) The Special Court (Trial of Offences relating to Transactions in Securities) Bill, 1992. (Replacing the Ordinance)

(Consideration and passing)

(3) The Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992. (Replacing the Ordinance)

(Consideration and passing)

- (4) Statutory Resolution seeking approval of the continuance in force of the Proclamation issued on 18 July, 1990 in relation to the State of Jammu and Kashmir and Discussion and Voting on balance Demands for Grants (Jammu and Kashmir) for 1992-93.
- (5) Statutory Resolution seeking approval of the continuance in force of the Proclamation issued on 2 April, 1992 in relation to the State of Nagaland.

4. The Committee also recommend that discussion on the Eighth Five Year Plan may be taken up on Wednesday, the 19th August, 1992.

NEW DELHI; July 30, 1992 Sravana 8, 1914 (Saka)

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SHIVRAJ V. PATIL, Chairman, Business Advisory Committee.

2 hours

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